

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 03.04.2019 (WEDNESDAY)**

**Court II**  
**10: 30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial) and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 209 of 2019	Shakebuddin Irtebatuddin Khan Vs. Qumruddin Faizi & Anr.	Sarwar Raza	

**For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 328 of 2019	Pralhad Govindrao Salunke Patil Vs. Cosmos Co-Operative Bank Ltd.	Divyanshu Rai	
<b>3.</b>	Comp. App. (AT) (Ins) No. 330 of 2019 <b>(With Defects)</b>	North East Centre for Technology Application and Reach Vs Sri Vari Metal Works Pvt Ltd & Anr	P.S Singh	
<b>4.</b>	Comp. App. (AT) (Ins) No. 332-333 of 2019	Sakar Industries Pvt Ltd Vs. State Bank of India & Ors	Anand Verma	
<b>5.</b>	Comp. App. (AT) (Ins) No. 334 of 2019 <b>(With Defects)</b>	Rajit Mehra Vs. Punjab National Bank & Anr	Anjani Kumar Mishra	
<b>6.</b>	Comp. App. (AT) (Ins) No. 335 of 2019	Trozen Sales Corporation Vs. Shashi Distelleries Pvt Ltd	Charu Sachdev	
<b>7.</b>	Comp. App. (AT) (Ins) No. 336 of 2019	Girish Surajmal Chandak Vs. Nandlal Giridhar Popat	Anandh K	
<b>8.</b>	Comp. App. (AT) (Ins) No. 337 of 2019	Mahendra Aluminium Company Ltd Vs. State Bank of India & Ors	Anand Verma	
<b>9.</b>	Comp. App. (AT) No. 87 of 2019	K.Inbalathan Vs. VerTerra Products India Pvt. Ltd. & Ors.	Gautham Shiv Shankar	

**For Admission (After Notice)**

<b>10.</b>	Comp. App. (AT) (Ins) No. 212 of 2019	Gaurav Agrawal Vs. TUF Metallurgical Pvt Ltd	Akshat Bajpai	
<b>11.</b>	Comp. App. (AT) (Ins) No. 213 of 2019	SRS shipping Pvt Ltd. Vs. Everup Battrry India Pvt Ltd	Narendra Pd. Yadav	

**After the above**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 398 of 2018	Rajeev Kumar Sharma Vs. Registrar of Companies, NCT of Delhi & Haryana	Soniya Gupta	Ruchir Bhatia
<b>2.</b>	Comp. App. (AT) No. 35 of 2019	Vijaya Bank. Vs. Aban Offshore Ltd .	Brijesh Kumar Tamber	Pooja Dhar
<b>3.</b>	Comp. App. (AT)(Ins) No. 105 of 2019	Mohan Kumar Chirmar Vs. Indian base Metals Co. Ltd & Anr.	Manisha Choudhary	Rajendra Singhvi- RP

**For Hearing (Part Heard)**

<b>4.</b>	Comp. App. (AT) No. 335 of 2018	Shri Santosh Meenakshi Textiles Pvt Ltd Vs Registrar Of Companies , Tamilnadu,Coimbatore	S. Ramachandran	Annu Singh,
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**By Order**

**-sd/-  
Registrar**